

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. 457/ 45QA/2019

CORAM:

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)
SHRI RAJESH SHARMA
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 23.01.2020

NAME OF THE PARTIES: Nina Waterproofing Systems Pvt Ltd
V/s
IL & FS Financial Services Ltd

Section 45QA of Companies Act 2013.

ORDER

146.C.P. 457/45QA/(MB)/2019

Due to paucity of time; list the matter on 5.3.2020.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)